

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

19.

**CP/331(MB)2021**

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.03.2023**

NAME OF THE PARTIES: Vishwas Cargo Impex Private Limited  
Vs.  
Registrar of Companies Mumbai

SECTION: 252(1) OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **03.05.2023**.

Sd/-  
**PRABHAT KUMAR**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)